

NATIONAL COMPANY LAW TRIBUNAL, MUMBAI BENCH
COURT VI

Item No. 27.

IA 2236(MB)2023 In C.P. (IB)/1286(MB)2022

CORAM:

SHRI SANJIV DUTT

SHRI K. R. SAJI KUMAR

HON'BLE MEMBER (TECHNICAL)

HON'BLE MEMBER (JUDICIAL)

ORDER SHEET OF HEARING DATED **05.10.2023**

NAME OF THE PARTIES: **Rivaaz Trade Ventures Private Limited**

Vs

Axis Trustee Services Limited

Counsel for the FC : Adv. Varun Nathani a/w Adv. Suchitra Valzee a/w
Adv. Riya Kandar i/b Manilal Kher Ambalal & Co.

Counsel for the CD : Adv. Malika Shirzade a/w Adv. Ankita Yadav i/b
ALMT Legal

IBC Under Sec 7, Section 60(5)

ORDER

Counsel for the FC submits that a transfer application is coming up for hearing on 13.10.2023 before the Principal Bench. In view of the above, list on **18.10.2023** for **further consideration**.

Sd/-

Sd/-

SANJIV DUTT
MEMBER (TECHNICAL)

K. R. SAJI KUMAR
MEMBER (JUDICIAL)

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